

COURT NO. 13
THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (CENTRAL GOVT.)</u>					
1	WP/18651/2026 IA 1/2026 Direction Petition	VEERAPURAM SHOBHA REDDY Vs UNION OF INDIA	RAMALAKSHMANA REDDY SANEPALLI	LAKSHMI POTNURI CENTRAL GOVT COUNSEL GP FOR HOME	ANANTAPUR
<u>ADMISSION (TRANSPORT)</u>					
2	WP/18649/2026 IA 1/2026 Direction Petition	SRI. KVR TRAVELS Vs THE STATE OF ANDHRA PRADESH	MULLA SOHAIL SHAREEF	GP FOR TRANSPORT	SRIKAKULAM
<u>ADMISSION (ROADS & BUILDINGS)</u>					
3	WP/19589/2026 IA 1/2026 Direction Petition	ASODI VENKATESWARLU REDDY Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP FOR ROADS BUILDINGS	GUNTUR
<u>ADMISSION (CENTRAL GOVT.)</u>					
4	WP/17181/2026 IA 1/2026 Direction Petition	JETTY RAVINDRA REDDY Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR ENVIRONMENT GP FOR ROADS BUILDINGS CHAUDHARY AND CHAUDHARY ADVOCATES AND SOLICITORS LAW FIRM	SPS NELLORE
5	WP/18019/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	MAMILLAPALLI JAYAPRAKASH Vs THE UNION OF INDIA	THAMBI PRATTIPATI	P SARASWATHI CENTRAL GOVT COUNSEL GP FOR HOME	WEST GODAVARI
6	WP/18226/2026 IA 1/2026 Suspension Petition	M/S SARAN MINERALS Vs UNION OF INDIA	RAMALAKSHMANA REDDY SANEPALLI		YSR KADAPA
7	WP/18287/2026 IA 1/2026 Direction Petition	MENAPATI HASAN Vs UNION OF INDIA	SHAIK MEERAVALI	W V B SHRAVAN CENTRAL GOVT.COUNSEL	KRISHNA
8	WP/19629/2026 IA 1/2026 Stay Petition	AVULA MAHENDER REDDY Vs THE UNION OF INDIA	SHAIK A JUBERHUSSAIN	GP FOR HOME	YSR KADAPA
9	WP/19752/2026 IA 1/2026 Direction Petition	SMT. NAGALAKSHMI YETUKURI Vs THE UNION OF INDIA	ELURU SESA MAHESH BABU	GP FOR HOME	CHITTOOR
10	WP/19756/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	TRANSSTROY (INDIA) LIMITED Vs UNION OF INDIA	T V P SAI VIHARI		GUNTUR
11	WP/19782/2026 IA 1/2026 Direction Petition	S.PYDI BABU Vs THE STATE OF ANDHRA PRADESH	CH S V SURAJ	GP FOR COOPERATION	VISAKHAPATNAM
12	WP/19785/2026	PONGUMATI GURUNATH Vs THE REGIONAL PASSPORT OFFICER	RATHANBABU SANDIPAMU	GP FOR HOME	KRISHNA

13	WP/19928/2026	TAI NEELAKANTAM Vs UNION OF INDIA	SATYA SREENIVASA RAO K		SRIKAKULAM
14	WP/19939/2026 IA 1/2026 Direction Petition	SMT. GORANTLA AMARESWARI Vs THE CANARA BANK	V V S S SRIKANTH G		KRISHNA
15	WP/19950/2026 IA 1/2026 Direction Petition	KOTHAPALLI APPALA NAIDU Vs UNION OF INDIA	PASALAPUDI SATYA HARITHA		WEST GODAVARI
16	WP/19955/2026 IA 1/2026 Direction Petition	PASUPULETI NAGA MALLESWARI Vs THE UNION OF INDIA	SRINIVASU L		GUNTUR
17	WP/20005/2026 IA 1/2026 Stay Petition IA 2/2026 Stay Petition	SHRUSHTI CONTECH PRIVATE LIMITED Vs THE UNION OF INDIA	TAGORE YADAV YARAGORLA		YSR KADAPA
18	WP/20038/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	P.R.J. SRINIVASA RAJU Vs THE UNION OF INDIA	VENKATA NARAYANA RAO VEDULA		VISAKHAPATNAM
<u>ADMISSION (HOUSING)</u>					
19	WP/19768/2026 IA 1/2026 Direction Petition	PEDAKAMSETTI DASARADHA APPALA SRINIVASA RAO Vs ANDHRA PRADESH HOUSING BOARD	KALAKOTI SUNIL KUMAR	GP FOR REVENUE	VISAKHAPATNAM
<u>ADMISSION (ROADS & BUILDINGS)</u>					
20	WP/16235/2026 IA 1/2026 Direction Petition	G.HEMANTH REDDY Vs THE STATE OF ANDHRA PRADESH	ANANDA KUMAR VEJANDLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	CHITTOOR
21	WP/19759/2026 IA 1/2026 Direction Petition	PAIDALA THIRUPATHI REDDY AND BROS Vs THE STATE OF ANDHRA PRADESH	MULLA SOHAIL SHAREEF	GP FOR TRANSPORT GP FOR FINANCE PLANNING	KURNOOL

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SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY(CENTRAL GOVT.)</u>					
22	WP/26067/2009 IA 1/2009(WPMP 33941/2009) Direction Petition	MADHURI LATHA Vs THE ZONAL MANAGER	SRINIVAS AMBATI K.S.G. PADMAVATHI	BATHULA RAJ KIRAN (SC FOR LIC) UDAYA SRI MALLIDI N MOHAN KRISHNA	SRIKAKULAM
<u>ADMISSION(WAKF BOARD)</u>					
23	WP/12274/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	CHAKALI MADHU Vs THE STATE OF ANDHRA PRADESH	M S R SASHI BHUSHAN	GP FOR SOCIAL WELFARE GP FOR REGISTRATION AND STAMPS SHAIK KHAJA BASHA	EAST GODAVARI
<u>ADMISSION (CENTRAL GOVT.)</u>					
24	WP/5366/2026 IA 1/2026 Stay Petition	ESSEMM INTRAPORT SERVICES PRIVATE LIMITED Vs UNION OF INDIA	VENKATA SAKETH ROY VYDYULA	RAVITEJA PADIRI	VISAKHAPATNAM
25	WP/5584/2026 IA 1/2026 Suspension Petition IA 2/2026 Permission Petition	K SALEENA Vs UNION OF INDIA	TAMMA POOJA DEEPTHI	THENEPALLI NIRANJAN SC FOR CENTRAL. GOVT	ANANTAPUR
26	WP/5741/2026 IA 1/2026 Suspension Petition	KONDAVEETI VENKATA RAMAIAH Vs THE UNION OF INDIA	SIVA RAMA KRISHNA KOLLURU	KAMINI VENKATESWARLU (CENTRAL GOVT COUNSEL) GP FOR HOME NUTHALAPATI MOHAN R4 R5 UNSERVED,	GUNTUR
27	WP/6470/2026 IA 1/2026 Stay Petition	M/S. RNR IMPORTS AND EXPORTS Vs THE UNION OF INDIA	PRANAY SOHINI	R1 UNSERVED,	GUNTUR
28	WP/7249/2026 IA 1/2026 Direction Petition	MEDHA HIMAJA SHRII ENTERPRISES Vs UNION OF INDIA	V V N NARAYANA RAO	P SARASWATHI CENTRAL GOVT COUNSEL	GUNTUR
29	WP/7266/2026 IA 1/2026 Direction Petition	M/S. SRIKANTH TRENDS Vs THE UNION BANK OF INDIA	M.CHARULATHA	V DYUMANI	GUNTUR
30	WP/7637/2026 IA 1/2026 Direction Petition	S BABAR ALI MOHIDDIN Vs THE UNION OF INDIA	DODDALA KOTESWARA RAO	V VENKATA NAGA RAJU(CENTRAL GOVT COUNSEL) S.V.S.S.SIVA RAM	SPS NELLORE
31	WP/8133/2026 IA 1/2026 Direction Petition	M/S THEJA FILLING CENTRE Vs THE UNION OF INDIA	V.N.V.SURYA DATTU	P SARASWATHI CENTRAL GOVT COUNSEL SREEKANTH REDDY AMBATI	YSR KADAPA
32	WP/9152/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	K. VENKATESWARA RAO Vs UNION OF INDIA	N ASHWANI KUMAR	BACHINA HANUMANTHA RAO (CENTRAL GOVT COUNSEL) SAI SUNDEEP MANCHIKALAPUDI S SATYANARAYANA MOORTHY	KRISHNA
33	WP/9365/2026 IA 1/2026 Injunction Petition	RAVI KUMAR MALINENI Vs UNION OF INDIA	THRIPURAM KARTHIK CHANDRA MOULI	M RAVIKUMAR R1 R2 UNSERVED,	GUNTUR

34	WP/10011/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition IA 3/2026 Additional Material Petition	RETIRED STEEL EXECUTIVE ASSOCIATION Vs UNION OF INDIA	VASAVI RATNA KUMARI DANDAMUDI	KONA N.D.V.RAMANA RAO V SUBRAHMANYAM	VISAKHAPATNAM
35	WP/10898/2026 Stay Petition	MADALA SAROJINI Vs UNION OF INDIA	PRAKASH BUDDARAPU	S.S.Varma V V RAMA KRISHNA THANDAVA YOGESH GP FOR IRRI AND CAD GP FOR REVENUE BOLLA VENKATA RAMA RAO SC For APPCB	KRISHNA
36	WP/12046/2026 IA 1/2026 Direction Petition	VINCY ANBALAGAN @ KALA Vs THE UNION OF INDIA	M SOLOMON RAJU	M UMA DEVI (CENTRAL GOVT COUNSEL) GP FOR HOME	CHITTOOR
37	WP/12198/2026 IA 1/2026 Direction Petition	JONNALA VIJAYA SIMHAREDDY Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR HOME VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	GUNTUR
38	WP/12490/2026 IA 1/2026 Direction Petition	KONDA PAVAN Vs THE RESERVE BANK OF INDIA	MEDIKONDA PRANAY VENKAT CHOWDARY	GUNDAVARAPU PADMAVALLI GP FOR HOME	PRAKASAM
39	WP/12764/2026 IA 1/2026 Direction Petition	VENKATARAO Vs UNION OF INDIA	N RAVI PRASAD	P PADMAVATHI (CENTRAL GOVERNMENT COUNSEL) GP FOR HOME	VISAKHAPATNAM
40	WP/12861/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	KASA KOTESWARI Vs KOTAK MAHINDRA BANK	KANADHI BHATLA SRINIVASA MURTHY		GUNTUR
41	WP/14148/2026 IA 1/2026 Direction Petition	K NAGESWARI BAI Vs THE UNION OF INDIA	GUNDALA SIVA PRASADA REDDY	AKHIL KRISHNAN CENTRAL GOVT COUNSEL RAVITEJA TALASEELA GP FOR HOME P S P SURESH KUMAR Spl. Public Prosecutor for CBI	KURNOOL
42	WP/15101/2026 IA 1/2026 Direction Petition	GUNDREDDY SATYANARAYANA Vs THE UNION OF INDIA	K RAMA KOTESWARA RAO	DEPUTY SOLICITOR GENERAL OF INDIA SHAIK ABDUL SIDDIQ GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS	EAST GODAVARI
43	WP/15514/2026 IA 1/2026 Stay Petition	M R CHALAPATHI Vs THE UNION OF INDIA	KONDALA RAO GADDE		CHITTOOR
44	WP/17331/2026 IA 1/2026 Direction Petition	TIRUVALLURU VINITH KUMAR Vs UNION O INDIA	MEDARA SIVA PRASAD	CHALASANI AJAY KUMAR S SATYANARAYANA MOORTHY	YSR KADAPA
45	WP/18474/2026	KOTHAMASU VAMSI KRISHNA SRINIVAS Vs THE CHAIRMAN	NAGA SAI RAM THOTA		GUNTUR

ADMISSION (Finance and Planning)

46	WP/10187/2024 IA 1/2024 Direction Petition	PI DATA CENTERS PVT. LTD Vs STATE OF ANDHRA PRADESH	VIVEK CHANDRA SEKHAR S	GP FOR FINANCE PLANNING	GUNTUR
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ADMISSION (TRANSPORT)

47	WP/19454/2023 IA 1/2023 Direction Petition	VALLURU RAVI TEJA Vs THE STATE OF ANDHRA PRADESH	AKHIL KRISHNAN	GP FOR TRANSPORT	KRISHNA
48	WP/3636/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 4/2026 Direction Petition	NADIPUDI KISHORE Vs THE STATE OF ANDHRA PRADESH	RAJARATNAM YENNAPU	GP FOR TRANSPORT KIRAN KUMAR MADIRA GP FOR FINANCE PLANNING GP FOR INDUSTRIES COMMERCE	EAST GODAVARI

ADMISSION (ROADS & BUILDINGS)

49	WP/28344/2025 IA 1/2025 Direction Petition	KESHAV PROJECTS Vs THE STATE OF AP	S DUSHYANTH REDDY	GP FOR FINANCE PLANNING GP FOR MEDICAL HEALTH FW GP FOR ROADS BUILDINGS GP FOR REVENUE	PRAKASAM
50	WP/32779/2025 IA 1/2025 Direction Petition	PTR BROTHERS PROJECTS Vs THE STATE OF ANDHRA PRADESH	SHAIK JAHANGEER BASHA	GP FOR TRANSPORT GP FOR FINANCE PLANNING	SPS NELLORE
51	WP/4489/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	M/S. PTR BROTHERS PROJECTS Vs THE STATE OF ANDHRA PRADESH	SHAIK JAHANGEER BASHA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	SPS NELLORE
52	WP/5002/2026 IA 1/2026 Direction Petition	M/S. PAIDALA THIRUPATHI REDDY AND BROS Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
53	WP/5025/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	PAIDALA THIRUPATHI REDDY AND BROS Vs THE STATE OF ANDHRA PRADESH	SHAIK JAHANGEER BASHA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
54	WP/5604/2026 IA 1/2026 Direction Petition	DOTT-SRK JOINT VENTURE(JV) Vs THE STATE OF ANDHRA PRADESH	K RAGHAVA CHARYULU	GP FOR ROADS BUILDINGS	KRISHNA
55	WP/7825/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	SRI SATYA SAI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR ROADS BUILDINGS	KRISHNA
56	WP/9945/2026 IA 1/2026 Direction Petition	VIGNESWARA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
57	WP/9999/2026 IA 1/2026 Direction Petition	MPR CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
58	WP/10208/2026 IA 1/2026 Direction Petition	M/S S.V.CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	BOKKA SATYANARAYANA KAMLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	EAST GODAVARI
59	WP/10487/2026 IA 1/2026 Direction Petition	M/S SRI DHARMA SHASTA CONTRACTORS Vs	MODAPOTHULA SUMALATHA	GP FOR ROADS BUILDINGS GP FOR FINANCE	KURNOOL

		THE STATE OF ANDHRA PRADESH		PLANNING	
60	WP/10511/2026 IA 1/2026 Direction Petition	VINIKA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
61	WP/11496/2026 IA 1/2026 Direction Petition	D YESWANTH NATH Vs THE STATE OF ANDHRA PRADESH	RAMESH N	GP FOR REVENUE GP FOR GENERAL ADMINISTRATION GP FOR ROADS BUILDINGS	KURNOOL
62	WP/12207/2026 IA 1/2026 Direction Petition	MPR CONSTRUCTIONS Vs THE STATE OF AP	NAVULURU KRISHNA SAI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
63	WP/13396/2026 IA 1/2026 Direction Petition IA 2/2026 Dispense with Petition	VAJRAPU SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP FOR YOUTH SERVICES GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	EAST GODAVARI
<u>ADMISSION (REVENUE-LA)</u>					
64	WP/20686/2023 IA 1/2023 Direction Petition WP/20609/2023	SAKE VENKATARAMANA Vs THE STATE OF ANDHRA PRADESH	VUTUPALLI RAJANNA	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION	YSR KADAPA
65	WP/20609/2023 IA 1/2023 Direction Petition	GAJJELA VENKATA SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	VUTUPALLI RAJANNA	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION	YSR KADAPA
66	WP/20692/2023 IA 1/2023 Direction Petition	THUMMALAKUNTA SUBBARAYUDU Vs THE STATE OF AP	VUTUPALLI RAJANNA	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION	YSR KADAPA
67	WP/24509/2023 IA 1/2023 Direction Petition WP/20669/2023	THAMBISETTY GANGAIAH Vs THE THE STATE OF ANDHRA PRADESH	VUTUPALLI RAJANNA	GP FOR IRRI AND CAD (AP)	YSR KADAPA
68	WP/20669/2023 IA 1/2023 Direction Petition	MAMIDI MANOHAR REDDY Vs THE STATE OF ANDHRA PRADESH	VUTUPALLI RAJANNA	GP FOR IRRI AND CAD (AP)	YSR KADAPA
69	WP/25251/2023 IA 1/2023 Direction Petition	PALUKURI VENKATA SUBBAIAH Vs THE STATE OF AP	CH C KRISHNA REDDY	GP FOR LAND ACQUISITION	YSR KADAPA
70	WP/29195/2023 IA 1/2023 Stay Petition IA 1/2025 Permission Petition IA 1/2026 Leave Petition	PENNABADI RAGHAVA REDDY Vs UNION OF INDIA	O M R LAW FIRM	G SAI NARAYANA RAO SC FOR CENTRAL. GOVT. GP FOR ROADS BUILDINGS GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION S S VARMA (SC FOR NHAI)	ANANTAPUR
<u>INTERLOCUTORY(CENTRAL GOVT.)</u>					
71	WP/30836/2010 IA 2/2026 Dispense with Petition	M/S. MALINENI LAKSHMAIAH EDUCATIONAL SOCIETY Vs THE ASSISTANT PROVIDENT FUND COMMISSIONER	T RAJENDRA PRASAD	P RAMABHOOPAL REDDY	GUNTUR
72	WP/18429/2012 IA 1/2012(WVMP)	SMT. SOMANA VEERA VENKATA	CHALLA AJAY KUMAR	BACHINA HANUMANTHA RAO (CENTRAL GOVT)	KRISHNA

	2961/2012) Vacate Stay Petition IA 2/2012(WPMP 23590/2012) Direction Petition	SUBRAHMANYESWARI Vs THE UNION OF INDIA		COUNSEL) B HANUMANTHA RAO(SC FOR CENTRAL GOVT)	
73	WP/25024/2024 IA 1/2024 Suspension Petition IA 1/2025 Vacate Stay Petition WP/7648/2025 WP/17284/2024	MANNE VENKATA LAKSHMOJI Vs UNION OF INDIA	KARUMANCHI INDRANEEL BABU	A RAVINDRA BABU (CENTRAL GOVT COUNSEL) N JEEVAN KUMAR	KRISHNA
74	WP/17284/2024 IA 1/2024 Direction Petition IA 2/2024 Suspension Petition IA 3/2024 Implead Petition IA 4/2024 Vacate Stay Petition IA 5/2024 Direction Petition IA 6/2024 Direction Petition	MANNE VENKATA LAKSHMOJI Vs UNION OF INDIA	KARUMANCHI INDRANEEL BABU	VIRUPAKSHA DATTATREYA GOUDA N JEEVAN KUMAR C.BALAVARDHIRAJU	KRISHNA
75	WP/7648/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition IA 3/2025 Fix an Early Date	MANNE VENKATA LAKSHMOJI Vs UNION OF INDIA	KARUMANCHI INDRANEEL BABU	N JEEVAN KUMAR	KRISHNA
76	WP/33957/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	M/S.UBR MINERALS Vs UNION OF INDIA	G RAJA BABU	. GP FOR MINES AND GEOLOGY	SPS NELLORE
77	WP/8835/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	P. GOVINDA REDDY Vs NATIONAL HIGHWAY AUTHORITIES OF INDIA	N RANGA REDDY	KUMARI G K V D GP FOR LAND ACQUISITION T SREEDHAR GP FOR AGRICULTURE	KURNOOL
<u>INTERLOCUTORY(FOOD & AGRICULTURE)</u>					
78	WP/1446/2009 IA 1/2024 Leave Petition WP/3350/2010 WP/12946/2019 WP/34742/2013	RAMAKRISHNA CASHEWS Vs THE AGRL. MARKET COMM. AND ANOTHER	P BALAJI VARMA	B PRAKASAM (Sr SC FOR A M C) G.N.UMA RANI (STANDING COUNSEL FOR AMC) CHIEF NOTE CASE	VISAKHAPATNAM
79	WP/3350/2010	M/S.HARMONY FOODS PVT LTD. F2-29 Vs THE AGRICULTURE MARKET COMMITTEE VISAKHAPATNAM	R SUDHEER	CHINTAPALLI SRINIVAS B PRAKASAM (Sr SC FOR A M C)	VISAKHAPATNAM
80	WP/34742/2013 IA 1/2013(WPMP 43206/2013) Direction Petition	M/S. HARMONY FOODS PRIVATE LIMITED Vs FOOD CORPORATION OF INIDA (SALE DIVISION)	KAMATHAM GOVARDHAN REDDY	Dr MAJJI SURI BABU B PRAKASAM (Sr SC FOR A M C)	VISAKHAPATNAM
81	WP/12946/2019 IA 1/2019 Direction Petition IA 1/2024 Leave Petition	MAHESWARI FLOUR MILL Vs FOOD CORPORATION OF INIDA	KAMATHAM GOVARDHAN REDDY	B PRAKASAM (Sr SC FOR A M C) ELEVATED AS JUDGE MAHESWARA RAO KUNCHEAM Dr MAJJI SURI BABU	VIZIANAGARAM
<u>FOR EXTENSION OF INTERIM ORDERS</u>					
82	WP/27111/2024 IA 1/2024 Direction Petition	SHAIK JAGIRDAR MAHABOOB SAB Vs THE STATE OF AP	MASALEGAR HIDAYATHULLA	GP FOR SOCIAL WELFARE SHAIK KHAJA BASHA RAVULA NAGARJUNA	ANANTAPUR

83	WP/8436/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	SOGHRA BEGUM Vs THE STATE OF ANDHRA PRADESH	HABIBULLA SHAIK	GP FOR SOCIAL WELFARE SHAIK KHAJA BASHA	SPS NELLORE
84	WP/15078/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	MULLA HUSSAIN BASHA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR SOCIAL WELFARE PURUSHOTHAM AASLEASHA SHAIK KHAJA BASHA	KRISHNA

COURT NO. 13
THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Tuesday The 21st day of July 2026(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST-1)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
85	WP/9647/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition WP/9659/2023 WP/9681/2023 WP/9690/2023	PUJARI RAMANAMMA Vs STATE OF ANDHRA PRADESH	S PARINEETA	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
86	WP/9659/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	DASARI SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
87	WP/9681/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	KUMBA VENKATA LAKSHMI Vs STATE OF ANDHRA PRADESH	S PARINEETA	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
88	WP/9690/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	KUMBA SUBBAIAH Vs THE STATE OF AP	S PARINEETA	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
89	WP/15856/2023 IA 1/2023 Direction Petition IA 1/2026 Vacate Stay Petition	KAARAM SRAVAN KUMAR Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	GP FOR REVENUE GP FOR REVENUE	WEST GODAVARI
90	WP/12454/2026 IA 1/2026 Direction Petition	G. MOHAN BABU Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR REVENUE GP FOR PROHIBITION EXCISE S S BHATT GP FOR PROHIBITION EXCISE	CHITTOOR
<u>FOR ADMISSION</u>					
91	CC/5593/2023 (WP/3321/2019) WP/3321/2019	A DWARKANADHA REDDY Vs SHAN MOHAN SAGILII.A.S	S PARINEETA	SUSHMA YAGANTI	CHITTOOR
92	WP/3321/2019 IA 1/2019 Direction Petition IA 1/2022 Amendment Petition IA 1/2025 Review Petition IA 2/2025 Suspension Petition	A D NATH REDDY Vs THE STATE OF AP	S PARINEETA	GP FOR REVENUE (AP) GP FOR ASSIGNMENT	-
93	CC/2902/2024 (WP/12814/2024)	YSR CONGRESS PARTY Vs SRI KATAMANENI BHASKAR	N SRIHARI	S PRANATHI	GUNTUR
94	CC/1905/2025 (WP/11762/2021)	GOGINENI SRIDEVI Vs K SRIMANI	A K KISHORE REDDY	K M KRISHNA REDDY	EAST GODAVARI
95	CC/2475/2026	NAGIREDDY	Alapati Vivekananda		PRAKASAM

	(WP/4827/2026)	KONDAREDDY Vs M.VENKATA SIVARAMA REDDY			
96	CC/2508/2026 (WP/24069/2025)	ATLA ADDILAKSHMAMMA Vs SMT M VIJAYA SUNITHA	SATISH SANDU		PRAKASAM
<u>ADMISSION (EXCISE)</u>					
97	WP/25598/2024 IA 1/2024 Direction Petition	CHILUKURI JAYA RAMACHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	KOTHA NAGA SURYA RAO	GP FOR REVENUE V V SATISH (SC for APEPDCL) GP FOR PROHIBITION EXCISE K V RAGHU VEER	WEST GODAVARI
98	WP/4545/2025 IA 1/2025 Suspension Petition	TODDAY TAPPERS COOPERATIVE SOCIETY Vs THE STATE OF AP	N RANGA REDDY	GP FOR PROHIBITION EXCISE	ANANTAPUR
99	WP/8898/2026 IA 1/2026 Direction Petition	TAPPETA SUDHAKAR REDDY Vs THE STATE OF AP	P NARASIMHULU	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	YSR KADAPA
100	WP/15880/2026 IA 1/2026 Direction Petition	M/S. DURGA WINES Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR PROHIBITION EXCISE R2 R4 R5 UNSERVED,	KRISHNA
101	WP/15882/2026 IA 1/2026 Direction Petition	M/S. D.V. WINES Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR PROHIBITION EXCISE	KRISHNA
102	WP/15884/2026 IA 1/2026 Direction Petition	M/S. S.S. WINES Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR PROHIBITION EXCISE R3 R4 R5 UNSERVED,	KRISHNA
103	WP/15888/2026 IA 1/2026 Direction Petition	M/S. LUCKY WINES Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR PROHIBITION EXCISE	KRISHNA
<u>ADMISSION (REVENUE)</u>					
104	WP/7519/2023 IA 1/2023 Direction Petition	SRI.VIDUDALA SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	MURALI LINCOLN	GP FOR REVENUE	KURNOOL
105	WP/10001/2023 IA 1/2023 Direction Petition IA 3/2026 Implead Petition	D RAMA KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR REVENUE	KRISHNA
106	WP/13998/2023 IA 1/2023 Direction Petition	G MAHABOOB PEERAN DIED Vs THE STATE OF ANDHRA PRADESH	S VARADARAJULU CHETTY	GP FOR REVENUE	KURNOOL
107	WP/14514/2023 IA 1/2023 Direction Petition	VENNAPUSA MASTHAN REDDY Vs THE STATE OF AP	V ROOPESH KUMAR REDDY	GP FOR REVENUE GP FOR LAND ACQUISITION PELLETI RAJESH KUMAR MUDUNURI ANAND KUMAR (SC FOR NHAI)	SPS NELLORE
108	WP/22083/2023 IA 1/2023 Stay Petition IA 3/2023 Vacate Stay Petition IA 4/2023 Vacate Stay Petition	CVR PROJECTS PRIVATE LIMITED Vs THE STATE OF AP	C PRAKASH REDDY	GP FOR REVENUE GP FOR REVENUE (AP) O M R LAW FIRM	YSR KADAPA

109	WP/30659/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition	SHEIKH SHAKEERA Vs THE STATE OF ANDHRA PRADESH	BASHA SHAIK	GP FOR REVENUE S PARINEETA	CHITTOOR
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ADMISSION (CENTRAL GOVT.)

110	WP/1757/2021 IA 1/2021 Stay Petition IA 2/2021 Vacate Stay Petition	SREE VENKATA SAI GANESH INDANE SERVICES Vs THE INDIAN OIL CORPORATION LIMITED	V V N NARAYANA RAO	SAI SANJAY SURANENI	VISAKHAPATNAM
111	WP/13768/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 1/2022 Direction Petition IA 1/2025 Direction Petition	A N RAMESH Vs M/S. BHARAT PETROLEUM CORPORATION LIMITED	G V SRIRAMA MURTY	V V SATISH	CHITTOOR
112	WP/4529/2022 IA 1/2022 Direction Petition IA 1/2026 Leave Petition	SRI KURUGUNTALA GURAVA REDDY Vs THE UNION OF INDIA	VAKATI VENKATA GNANUSHA	DEPUTY SOLICITOR GENERAL OF INDIA I SUBRAHMANYESWARA RAO (SC FOR BSNL) BOKKA SATYANARAYANA KAMLA K MOHAN(SC FOR BSNL)	KRISHNA
113	WP/3331/2023 IA 1/2023 Direction Petition	GAJULA SUBBA RAO Vs LIFE INSURANCE CORPORATION OF INDIA	R S MANIDHAR PINGALI	SREEDHAR VALIVETI S SYAMSUNDER RAO	GUNTUR
114	WP/15151/2024 IA 1/2024 Direction Petition	CHRISTIAN EDUCATIONAL SOCIETY Vs THE UNION OF INDIA	P SRILATHA REDDY	K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL)	PRAKASAM
115	WP/15215/2024 IA 1/2024 Direction Petition	MOTHER TOUCH CHARITY FOUNDATION Vs THE UNION OF INDIA	P SRILATHA REDDY	K KRISHNA BUSHAN CHOWDARY(CENTRAL GOVERNMENT COUNSEL)	PRAKASAM
116	WP/2458/2025 IA 1/2025 Direction Petition IA 2/2025 Extension Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Leave Petition	MANDAVA RAMAIAH Vs THE UNION OF INDIA	T NAGARJUNA REDDY	M UMA DEVI (CENTRAL GOVT COUNSEL) GP FOR ROADS BUILDINGS THE ADVOCATE GENERAL	SPS NELLORE
117	WP/5577/2025 IA 1/2025 Direction Petition	B ANJANAMMA @ ANJU C GANDHI Vs THE UNION OF INDIA	AMANCHARLA SATISH BABU	M UMA DEVI (CENTRAL GOVT COUNSEL) SUDHA MADHURI GOVINDU	KURNOOL
118	WP/19843/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 3/2025 Substitute Petition	P JEEVAN KUMAR REDDY Vs THE UNION OF INDIA	T NAGARJUNA REDDY	SRIDHAR TUMMALAPUDI ((CHITTOOR CENTRAL GOVT COUNSEL) ASHOK RAM V	
119	WP/29734/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	ANKANNA GARI RAMACHANDRA Vs THE UNION OF INDIA	B.ABHAY SIDDHANTH MOOTHA	S S VARMA GP FOR ROADS BUILDINGS AKHIL KRISHNAN GP FOR REVENUE VENKAT CHALLA	KRISHNA
120	WP/3995/2026	SHAIK KHADAR VALI	J.JYOTHI	THENEPALLI NIRANJAN	YSR KADAPA

	IA 1/2026 Direction Petition	Vs UNION OF INDIA		SC FOR CENTRAL. GOVT GP FOR REVENUE	
121	WP/6227/2026 IA 1/2026 Direction Petition	M/S GAJAKESARA BUSINESS SOLUTION PVT. LTD Vs UNION OF INDIA	MSVS SUDHA RANI	P PADMAVATHI (CENTRAL GOVERNMENT COUNSEL) GP FOR HOME	GUNTUR
122	WP/7060/2026 IA 1/2026 Stay Petition IA 2/2026 Dispense with Petition IA 3/2026 Vacate Stay Petition	AVINASH MAMIDI Vs INDIAN INSTITUTE OF MANAGEMENT- VISAKHAPATNAM	Y N VIVEKANANDA	AKHIL KRISHNAN CENTRAL GOVT COUNSEL G SEKHAR REDDY T JAYANTHI YELLA REDDY RAJANALA (SC FOR UGC)	VISAKHAPATNAM
123	WP/7231/2026 IA 1/2026 Direction Petition	KASINA SURYA PRAKASH REDDY Vs UNION OF INDIA	V.S.S.D.SAI INDRANEEL	P SARASWATHI CENTRAL GOVT COUNSEL GP FOR HOME	GUNTUR
124	WP/8647/2026 IA 1/2026 Direction Petition	KALYAN JEWELERS INDIA PRIVATE LIMITED Vs EMPLOYEES STATE INSURANCE CORPORATION	T BALAJI	S SIVA KUMARI	YSR KADAPA
125	WP/11569/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition WP/11357/2026	PUVVULA SURI BABU Vs THE UNION OF INDIA	THANDAVA YOGESH	MANNAM VENKATA KRISHNA RAO P S P SURESH KUMAR Spl. Public Prosecutor for CBI S SATYANARAYANA MOORTHY	GUNTUR
126	WP/11357/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	GUJJULA SRINIVASA REDDY Vs THE UNION OF INDIA	THANDAVA YOGESH	DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL) MANNAM VENKATA KRISHNA RAO P S P SURESH KUMAR Spl. Public Prosecutor for CBI S SATYANARAYANA MOORTHY	GUNTUR
127	WP/15671/2026 IA 1/2026 Direction Petition	GOLLAMUDI ROHITH SAI Vs THE UNION OF INDIA	CH MARKONDAIAH	M UMA DEVI (CENTRAL GOVT COUNSEL)	GUNTUR
128	WP/17300/2026 IA 1/2026 Direction Petition	BOPPANA SWOJANYA Vs THE UNION OF INDIA	KUNTAMUKKALA SAI SREE SANJAY	A RAVINDRA BABU (CENTRAL GOVT COUNSEL)	KRISHNA

ADMISSION (ROADS & BUILDINGS)

129	WP/10913/2011	M/S. MAYTAS VASISTHA VARADHI LTD Vs THE GOVT OF AP. REP BY ITS PRL.SECRETARYAND 2 OTHERS	C V R RUDRA PRASAD	GP FOR TRANSPORT GP FOR ROADS BUILDINGS ADDL ADVOCATE GENERAL THE ADVOCATE GENERAL ALURI VENKATARAMAIAH (SC FOR APRDC) BATHULA RAJ KIRAN(SC FOR A.P.R.D.CORP) R3 UNSERVED,	GUNTUR
130	WP/3046/2025 IA 1/2025 Direction Petition	M/S. P.T.R BROTHERS PROJECTS. Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
131	WP/14766/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	N KARUNAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	KOMMA VIJAYA RAJ KUMAR	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL

132	WP/18617/2025 IA 1/2025 Direction Petition	M/S. PTR BROTHERS PROJECTS. Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
133	WP/25751/2025 IA 1/2025 Direction Petition	M/S.P.T.R BROTHERS PROJECTS. Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	SPS NELLORE
134	WP/5340/2026 IA 1/2026 Direction Petition	PAIDALA THIRUPATHI REDDY AND BROS Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
135	WP/5678/2026 IA 1/2026 Direction Petition	T YERRISWAMY Vs THE STATE OF ANDHRA PRADESH	KOMMA VIJAYA RAJ KUMAR	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
136	WP/5846/2026 IA 1/2026 Direction Petition	T YERRISWAMY Vs THE STATE OF ANDHRA PRADESH	KOMMA VIJAYA RAJ KUMAR	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
137	WP/6267/2026 IA 1/2026 Direction Petition	T YERRISWAMY Vs THE STATE OF ANDHRA PRADESH	KOMMA VIJAYA RAJ KUMAR	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
138	WP/6701/2026 IA 1/2026 Direction Petition	BURUGUPALLI VIJAYA BHASKARA RAMA LAKSHMI Vs STATE OF ANDHRA PRADESH	BOLLA VENKATA RAMA RAO	GP FOR ROADS BUILDINGS Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR HOME GP FOR REVENUE	EAST GODAVARI
139	WP/7739/2026 IA 1/2026 Direction Petition	G KRISHNA MURTHY Vs THE STATE OF AP	KOMMA VIJAYA RAJ KUMAR	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL

ADMISSION (REVENUE-LA)

140	WP/6655/2023 IA 1/2023 Direction Petition	DAMERA VENKATA NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP FOR REVENUE R3 R4 UNSERVED,	EAST GODAVARI
141	WP/24275/2023 IA 1/2023 Suspension Petition WP/14512/2026	SHAIK MASOOM BASHA Vs THE NATIONAL HIGHWAYS AUTHORITY OF INDIA	N SASIKALA	S S VARMA (SC FOR NHAI) GP FOR ROADS BUILDINGS GP FOR LAND ACQUISITION	ANANTAPUR
142	WP/14512/2026 IA 1/2026 Direction Petition	SRI SHAIK MASOOM BASHA Vs THE NATIONAL HIGHWAYS AUTHORITY OF INDIA	N SASIKALA	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS GP FOR REVENUE	ANANTAPUR
143	WP/33545/2023	JAKKAMSETTY PARVATHI Vs THE STATE OF AP	BHASKARA RAO J	GP FOR LAND ACQUISITION GP FOR REVENUE	WEST GODAVARI

INTERLOCUTORY(REVENUE)

144	WP/756/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	K VENKATA LAKSHMI Vs THE STATE OF AP	N PREMRAJ	GP FOR REVENUE VUYURU LAKSHMANA RAO	ANANTAPUR
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INTERLOCUTORY(CENTRAL GOVT.)

145	WP/5630/2017 IA 1/2017(WVMP 4381/2017) Vacate Stay Petition IA 2/2017(WPMP 6871/2017) Stay Petition WP/26848/2016 WP/45335/2017	P S RAO & 4 OTHERS Vs UNION OF INDIA REP. BY DY. SECY. INDUSTRIAL POLICY NEW DEL&3	K SUBRAHMANYAM	DEPUTY SOLICITOR GENERAL OF INDIA Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
146	WP/26848/2016 IA 1/2017(WVMP 1706/2017) Vacate Stay Petition	M/S. NAUPADA SALTERNS PVT. LTD Vs UNION OF INDIA	G KRISHNA MURTHY	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) ANJALI AGARWAL	SRIKAKULAM
147	WP/45335/2017 IA 1/2017 IA 1/2018 Stay Petition IA 2/2018 Vacate Stay Petition	R.LAKSHMI DEVI Vs UNION OF INDIA	K SUBRAHMANYAM	DEPUTY SOLICITOR GENERAL OF INDIA JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	KRISHNA
148	WP/22235/2021 IA 1/2021 Stay Petition IA 2/2021 Vacate Stay Petition	PIPELINE INFRASTRUCTURE LTD Vs UNION OF INDIA	D NARENDAR NAIK	DEPUTY SOLICITOR GENERAL OF INDIA G RAMA GOPAL	KRISHNA
149	WP/27185/2024 IA 1/2024 Suspension Petition IA 1/2025 Condone Delay Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Leave Petition WP/27186/2024	M/S SIVA SAI MARINE Vs THE UNION BANK OF INDIA	CKR ASSOCIATES	RANGA SURYA PRAKASH RAO KOLA	GUNTUR
150	WP/27186/2024 IA 1/2024 Suspension Petition IA 1/2025 Condone Delay Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Leave Petition	S S AGRI GROUP PVT LTD Vs THE UNION BANK OF INDIA	CKR ASSOCIATES	RANGA SURYA PRAKASH RAO KOLA	GUNTUR
151	WP/14949/2025 IA 1/2025 Direction Petition	SHAIK CHAND BASHA Vs UNION OF INDIA	N V R AMARNATH	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) C VAMSI KRISHNA V SANTHISREE	YSR KADAPA
152	WP/28317/2025 IA 1/2026 Direction Petition	M VENKATESWARA RAO Vs UNION OF INDIA	RAMA CHANDRA RAO GURRAM	B.APPA RAO BOMMINAYUNI APPARAO	PRAKASAM
153	WP/7621/2026 IA 1/2026 Suspension Petition	M/S SURYA AGRO INDUSTRIES Vs THE INDIAN BANK	SURYA TEJA ANUMOLU	SREEDHAR VALIVETI	EAST GODAVARI

FOR ADMISSION (CRP MATTERS)

154	CRP/1333/2026 (OS/1/2018) IA 1/2026 Stay Petition	TELUKULA PADNABHAM Vs TELUKULA PADMA	A RAVI SHANKAR	R1 UNSERVED,SR-Notice sent not yet returned. Memo proof of service not filed.	SRIKAKULAM
155	CRP/1608/2026 (OS/1/2018)	TELUKULA PADNABHAM Vs TELUKULA PADMA	A RAVI SHANKAR	R1 UNSERVED,SR-Notice sent not yet returned Proof of service not filed.	SRIKAKULAM
156	CRP/1643/2026 (OS/725/2012)	IRAGATTAP JOGULU Vs	SRINIVAS AMBATI	R1-Notice sent not yet	SRIKAKULAM

IA 1/2026
Stay Petition

SAMPATHIRAO KRISHNA
MURTHY

returned
R2-Died vide ct
RR3to5-Are not necessary
parties vide ct
Proof of service not filed.

COURT NO. 13
THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Tuesday The 21st day of July 2026(AFTER DAILY LIST 1 - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST -2)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
157	CC/29/2025 (WP/20050/2023) IA 1/2025 Direction Petition IA 1/2026 Miscellaneous Petition	DANAM SYAM Vs MUKESH KUMAR MEENA	VENKATESH KOSARAJU	SUSHMA YAGANTI	SPS NELLORE
158	CC/2375/2025 (WP/12892/2021)	GURRAM CHINA NARASIAH Vs B.SOMLA NAIK	M K RAJ KUMAR	J DILEEP KUMAR	SPS NELLORE
159	CC/117/2026 (WP/2275/2024) IA 1/2026 Condone Delay Petition	T. MUNIRATHNAM Vs SRI. G. CHANDRASEKHAR REDDY	W.V.B. SHRAVAN.	SUSHMA YAGANTI	CHITTOOR
160	CC/570/2026 (WP/30409/2025)	KURMALA RAMAMOHAN GUPTA Vs SHASHI BHUSHAN KUMAR IAS	KALAPALA DOONDI MAHARAJ	RAMA RAO KOCHIRI Y KOTESWARA RAO	KRISHNA
161	CC/1114/2026 (WP/31437/2025)	M SUDHAKAR CHOWDARY Vs P MADHAVI	PALA KARTHI KIRAN	Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	CHITTOOR
162	CC/1539/2026 (WP/33899/2025)	CHINTA REDDY PRAHLADA REDDY Vs D. AMARESWARI	RAJENDRA C	SUSHMA YAGANTI	CHITTOOR
163	CC/1550/2026 (WP/29616/2025)	S.N. RAJU CONSTRUCTIONS Vs SAGILI SHAN MOHAN	BOKKA SATYANARAYANA KAMLA	RAMA RAO KOCHIRI	EAST GODAVARI
164	CC/2078/2026 (WP/27904/2025)	J. RAMBABU Vs SRI SHASHI BHUSHAN KUMAR.	ANNAMNEEDI BALAKRISHNA		EAST GODAVARI
165	CC/2089/2026 (WP/29410/2025)	BOYILLA VENKATESWARLU REDDY Vs SRI. PEEYUSH KUMAR IAS	SHAIK MEERAVALI	T LAKSHMI PADMAJA	SPS NELLORE
166	CC/2102/2026 (WP/5352/2024)	V. SESHIAH Vs SRI.G.SURYANARAYANA REDDY	BANDI SRIHARI	SUSHMA YAGANTI RR 1 TO 3 NOTICE SENT THROUGH THE DISTRICT JUDGE ANANTHAPURAM AND SPEED POST ARE NOT YET RETURNED	ANANTAPUR
<u>INTERLOCUTORY</u>					
167	CC/3811/2026/ (Filing No.) IA 1/2026 Leave Petition	KUNDFRAPU AKKUNAIDU Vs SASHI BHUSAN KUMAR IAS	RAMBABU KOPPINEEDI		VISAKHAPATNAM
<u>FOR FURTHER HEARING</u>					
168	WP/13569/2022 IA 1/2022 Direction Petition IA 1/2025 Vacate Stay Petition IA 1/2026	GUNTUR SRIKANTH Vs STATE OF ANDHRA PRADESH	VANGALA SAILAJA	GP FOR REVENUE Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA GP FOR REVENUE NOTE	KRISHNA

169	CC/6419/2023 (WP/13569/2022)	GUNTUR SRIKANTH Vs P RAJA BABU IAS	VAJJHALA SATYANARAYANA PRASAD	P SUBASH Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA	KRISHNA
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ADMISSION (EXCISE)

170	WP/28446/2024 IA 1/2024 Suspension Petition	ALLURI VENKATA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR PROHIBITION EXCISE	KRISHNA
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171	WP/28786/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition	KONDAPALLI GANESH Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	GP FOR PROHIBITION EXCISE GP FOR HOME	CHITTOOR
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172	WP/7401/2025 IA 1/2025 Suspension Petition	PANTHAM SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	SAI MANOJ REDDY L	GP FOR PROHIBITION EXCISE	ANANTAPUR
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173	WP/9883/2025 IA 1/2025 Stay Petition	GUNDAGONI YADAGIRI Vs THE STATE OF AP	SARANU PHANI TEJA	GP FOR PROHIBITION EXCISE	GUNTUR
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ADMISSION(WAKF BOARD)

174	WP/41401/2016 IA 1/2016(WPMP 51008/2016) Suspension Petition IA 2/2016(WPMP 51009/2016) Direction Petition	SK. HUSSAIN Vs ANDHRA PRADESH STATE WAKF BOARD	O UDAYA KUMAR	SHAIK KHAJA BASHA M MEHDI HUSSAIN	CHITTOOR
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ADMISSION (REVENUE)

175	WP/1144/2023 IA 1/2023 Direction Petition IA 1/2026 Direction Petition	KANTIPUDI BULLEMA ALIAS BHARGAVI Vs THE STATE OF ANDHRA PRADESH	CHANDRA SEKHAR ILAPAKURTI	GP FOR REVENUE KANDA SRINIVASU SC FOR ENDOWMENTS (KS AND WG) GP FOR ENDOWMENTS R2 R3 R4 R6 R7 R8 UNSERVED,	EAST GODAVARI
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176	WP/2700/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 3/2023 Vacate Stay Petition WP/1632/2021 WP/4987/2021	DONTIREDDY BHAGAWAN REDDY Vs THE STATE OF ANDHRA PRADESH	N BHARAT BABU	GP FOR REVENUE V R REDDY KOVVURI (NOTE CASE)	YSR KADAPA
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177	WP/1632/2021 IA 1/2021 Direction Petition IA 2/2021 Stay Petition IA 3/2022 Vacate Stay Petition	DONTIREDDY BHAGAVAN REDDY Vs STATE OF ANDHRA PRADESH	N BHARAT BABU	GP FOR REVENUE GP FOR HOME SRICHARAN TELAPROLU	YSR KADAPA
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178	WP/4987/2021 IA 1/2021 Direction Petition IA 2/2021 Modification	YANAMALARAJA SEKHARREDDY S/O. LATE YANAMALA PEDDASUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR REVENUE BHARAT BABU.N	YSR KADAPA
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179	WP/15328/2023 IA 1/2023 Suspension Petition	PALTASINGI AADHIMURTHY Vs THE STATE OF ANDHRA PRADESH	SUREPALLI MADHAVA RAO	GP FOR REVENUE GP FOR SOCIAL WELFARE GP FOR PANCHAYAT RAJ RURAL DEV K S S NARAYANA	VISAKHAPATNAM
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180	WP/16202/2023 IA 1/2023 Direction Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Leave Petition	P. SUMATHI Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	GP FOR REVENUE GP FOR REVENUE	CHITTOOR
181	WP/20604/2023 IA 1/2023 Stay Petition	P MAHABOOB BASHA Vs THE STATE OF AP	VAJJHALA SATYANARAYANA PRASAD	GP FOR REVENUE O M R LAW FIRM	ANANTAPUR
182	WP/21990/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	KANDREGULA MANIKYA VARAHA VENKATA SATYA GANESH Vs STATE OF ANDHRA PRADESH	V V SATISH	GP FOR REVENUE V SURYA KIRAN KUMAR A VEERABHADRA RAO Addl.SC FOR VMRDA GP FOR ASSIGNMENT	VISAKHAPATNAM
183	WP/25694/2023 IA 1/2023 Stay Petition IA 1/2026 Vacate Stay Petition	VEGGALAM NARYANA CHARI Vs THE STATE OF AP	AKKEM SRIHARIVIRAT	GP FOR REVENUE SATISH KUMAR S GP FOR REVENUE	SPS NELLORE
184	WP/31248/2023 IA 1/2023 Direction Petition IA 2/2026 Implead Petition	YELLA CHENGAIHAH Vs THE STATE OF ANDHRA PRADESH	G VENKATESWARLU	GP FOR REVENUE	SPS NELLORE

ADMISSION (CENTRAL GOVT.)

185	WP/17544/2017 IA 1/2017(WPMP 21417/2017) Direction Petition	KALLAM PERI REDDY Vs THE INDIAN BANK	SUREPALLI MADHAVA RAO	SREEDHAR VALIVETI K SRINIVASA RAO	KRISHNA
186	WP/8369/2018	N MUNUSWAMY Vs UNION OF INDIA	CHETLURU SREENIVAS	PELLETI RAJESH KUMAR (CENTRAL GOVT COUNSEL) R SRIDHAR	VISAKHAPATNAM
187	WP/13389/2022 IA 1/2022 Direction Petition WP/13455/2022	M/S. AFREEN TRADERS Vs THE AXIS BANK LTD.	G NARENDRA CHETTY	KUNUKU RAJA SEKHAR DEPUTY SOLICITOR GENERAL OF INDIA	SPS NELLORE
188	WP/13455/2022 IA 1/2022 Direction Petition	M/S AFREEN ORGANICS AND PROTEINS Vs THE AXIS BANK LTD	G NARENDRA CHETTY	KUNUKU RAJA SEKHAR	SPS NELLORE
189	WP/5471/2023 IA 1/2023 Direction Petition	GAJJALA GOVINDA RAO Vs STATE BANK OF INDIA	GANGISETTI UMA SANKAR	S SATYANARAYANA MOORTHY	KRISHNA
190	WP/11867/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition IA 3/2024 Direction Petition	YAMANI RAVINDRA BABU Vs THE UNION OF INDIA	CHAMARTHY CHAKRAVARTHI SURYA DEEPAK	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) GP FOR HOME JOSYULA BHASKARA RAO (SC FOR E D)	GUNTUR
191	WP/15956/2025 IA 1/2025 Direction Petition	T V YUVARAJ Vs THE UNION OF INDIA	SUDHAKARA RAO AMBATI	A RAVINDRA BABU (CENTRAL GOVT COUNSEL) SHREYAS REDDY	CHITTOOR
192	WP/24922/2025 IA 1/2025 Direction Petition IA 2/2025 Stay Petition	NALLAMALA RAMESH Vs THE HDFC PRIVATE LIMITED BANK	GOURAVARAPU VENKATA LEELA SUNDARAM	VARAPRASAD NEPPALI	PRAKASAM
193	WP/29354/2025 IA 1/2025 Direction Petition	KASTURI PETROLEUMS Vs THE UNION OF INDIA	AVANIJA INUGANTI	G SAI NARAYANA RAO SC FOR CENTRAL. GOVT. S.V.S.S.SIVA RAM	GUNTUR

	IA 2/2025 Suspension Petition				
194	WP/31714/2025 IA 1/2025 Direction Petition	DADI VENKATA RANGA RAO Vs THE UNION OF INDIA	PRASAD ALAPATI	V VENKATA NAGA RAJU(CENTRAL GOVT COUNSEL) V VEERABHADRA CHARY M V SURESH	VISAKHAPATNAM
195	WP/4076/2026 IA 1/2026 Direction Petition WP/4073/2026 WP/4111/2026	CHERUKURI RAMAIAH Vs THE UNION OF INDIA	MOHAMMAD NAYAB RASOOL	P SARASWATHI CENTRAL GOVT COUNSEL SUDHA MADHURI GOVINDU	SPS NELLORE
196	WP/4073/2026 IA 1/2026 Direction Petition	AKKELAGUNTA SUDHAKAR Vs THE UNION OF INDIA	MOHAMMAD NAYAB RASOOL	I KASI ANNAPURNA CENTRAL GOVERNMENT COUNSEL	SPS NELLORE
197	WP/4111/2026 IA 1/2026 Direction Petition	PALA PADMAVATHI Vs THE UNION OF INDIA	MOHAMMAD NAYAB RASOOL		SPS NELLORE
198	WP/6188/2026 IA 1/2026 Suspension Petition	POWER TECH ENGINEERING SERVICES Vs THE GOVERNMENT E- MARKETPLACE(GEM)	G V S KISHORE KUMAR	. SIKHAKOLLI LAKSHMI NAGA HARIKA	VISAKHAPATNAM
199	WP/8218/2026 IA 1/2026 Direction Petition	B SIVA REDDY Vs THE UNION OF INDIA	T JANARDHAN REDDY	AMRUTHA BOPPUDI (CENTRAL GOVT COUNSEL) SHAIK AFZAL MOHAMMED	YSR KADAPA
200	WP/10202/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	P CHANDRA SEKHA REDDY Vs THE UNION OF INDIA	S NAGARAJU	LAKSHMI POTNURI CENTRAL GOVT COUNSEL GP FOR LAND ACQUISITION MUDUNURI ANAND KUMAR (SC FOR NHAI)	CHITTOOR
201	WP/10608/2026 IA 1/2026 Direction Petition	THUMU VENKATA BALAKRISHNA REDDY Vs UNION OF INDIA	T DIWAKAR REDDY	P PADMAVATHI (CENTRAL GOVERNMENT COUNSEL)	CHITTOOR
202	WP/11082/2026 IA 1/2026 Direction Petition	V V VENKATESWARA RAO Vs THE UNION OF INDIA	CHAKRAVARTHY P V S K	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	KRISHNA
203	WP/12935/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	K PRAVEEN Vs THE STATE OF AP	V SAI KUMAR	GP FOR LAND ACQUISITION GP FOR REVENUE	CHITTOOR
204	WP/15550/2026 IA 1/2026 Direction Petition	DUVVURI NAGA VEERA AMRUTHA SAI Vs THE REGIONAL PASSPORT OFFICE	G RAMA GOPAL	SRIDHAR TUMMALAPUDI (CENTRAL GOVT COUNSEL)	EAST GODAVARI
205	WP/17906/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition IA 3/2026 Additional Material Petition	NIDIGINTI BHAGYYA LAKSHMI Vs THE UNION GOVERNMENT OF INDIA	VARADAM SAI LIKHITH		CHITTOOR
ADMISSION (TRANSPORT)					
206	WP/33045/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	DHULI SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	MAGANTI SAI KRISHNA	GP FOR HOME GP FOR MINES AND GEOLOGY GP FOR ROADS BUILDINGS	VISAKHAPATNAM

ADMISSION (ROADS & BUILDINGS)

207	WP/11726/2025 IA 1/2025 Direction Petition	M/S. P.T.R BROTHERS PROJECTS. Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
208	WP/16355/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition IA 1/2026 Leave Petition	NJR CONSTRUCTIONS PVT LTD Vs THE STATE OF AP	MADHAVA RAO NALLURI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING GP FOR HIGHER EDUCATION	KURNOOL
209	WP/467/2026 IA 1/2026 Direction Petition	V PRABHAKAR REDDY Vs THE STATE OF AP	V VINOD K REDDY	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	SPS NELLORE
210	WP/5863/2026 IA 1/2026 Direction Petition	M/S MN ENGINEERING CONSULTANCY Vs THE STATE OF ANDHRA PRADESH	PANGULURU RACHANA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
211	WP/10143/2026 IA 1/2026 Direction Petition	STRUCT INFRA CONSULTANTS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	SPS NELLORE
212	WP/10233/2026 IA 1/2026 Direction Petition	STRUCT INFRA CONSULTANTS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	SPS NELLORE
213	WP/11180/2026 IA 1/2026 Direction Petition	SANDEEP RAVINDRA ENGINEERS AND CONTRACTORS Vs THE STATE OF ANDHRA PRADESH	CHIMAKURTHI CHANDRASEKHAR	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	VIZIANAGARAM
214	WP/13262/2026 IA 1/2026 Direction Petition	M/S.SN CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
215	WP/13383/2026 IA 1/2026 Direction Petition	M/S.VINIKA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA

ADMISSION (REVENUE-LA)

216	WP/1492/2023 IA 1/2023 Stay Petition IA 1/2025 Receive Docs Petition IA 1/2026 Stay Petition	ARE RAMOHAN RAO Vs THE SECRETARY TO GOVERNMENT	P SREE RAMULU NAIDU	GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS GP FOR REVENUE	KURNOOL
217	WP/6633/2023 IA 1/2023 Direction Petition IA 1/2025 Leave Petition WP/12831/2023 WP/13478/2023 WP/13585/2023 WP/35789/2022	PALADUGU SIVASANKARA RAO Vs THE STATE OF AP	PENUMAKA VENKATA RAO	GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION	KRISHNA
218	WP/35789/2022 IA 1/2022 Direction Petition	PALADUGU.SIVASANKARA RAO Vs	PENUMAKA VENKATA RAO	GP FOR LAND ACQUISITION GP FOR REVENUE	KRISHNA

	IA 1/2023 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	THE STATE OF ANDHRA PRADESH		GP FOR LAND ACQUISITION (AP) SANTHI CHANDRA SC For APIIC	
219	WP/12831/2023 IA 1/2023 Direction Petition IA 1/2025 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	DANAVALLI VENKATA RAO Vs THE STATE OF AP	ANCHA PANDURANGA RAO	GP FOR LAND ACQUISITION GP FOR REVENUE GP FOR REVENUE SANTHI CHANDRA SC For APIIC	PRAKASAM
220	WP/13478/2023 IA 1/2023 Direction Petition IA 1/2026 Vacate Stay Petition	POLAVARAPU NAGAMANI Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	GP FOR LAND ACQUISITION GP FOR REVENUE SANTHI CHANDRA SC For APIIC	KRISHNA
221	WP/13585/2023 IA 1/2023 Direction Petition IA 1/2025 Leave Petition IA 1/2026 Vacate Stay Petition	RANIMEKALA VENKATESWARARAO Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	GP FOR LAND ACQUISITION GP FOR REVENUE GP FOR REVENUE SANTHI CHANDRA SC For APIIC	KRISHNA
<u>INTERLOCUTORY(CENTRAL GOVT.)</u>					
222	WP/21191/2008 IA 1/2008(WPMP 27686/2008) Direction Petition	M.V.S.GIRI Vs UNION OF INDIA REP. BY ITS SECRETARY MINISTRY	G V SHIVAJI	M UMA DEVI (CENTRAL GOVT COUNSEL)	KURNOOL
223	WP/16592/2022 IA 1/2022 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition WP/16347/2022 WP/16799/2022 WP/17030/2022	KODURU VENKATA SURENDRA KUMAR REDDY Vs UNION OF INDIA	HARINATH REDDY SOMA	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP FOR ASSIGNMENT	SPS NELLORE
224	WP/16347/2022 IA 1/2022 Direction Petition IA 1/2026 Leave Petition	LOKIREDDY VENKATESWARA REDDY Vs UNION OF INDIA	T D PANI KUMAR	GP FOR REVENUE GP FOR ASSIGNMENT	SPS NELLORE
225	WP/16799/2022 IA 1/2022 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	PODAMEKALA VENKATA NARASIAH Vs UNION OF INDIA	T D PANI KUMAR	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP FOR ASSIGNMENT	SPS NELLORE
226	WP/17030/2022 IA 1/2022 Direction Petition IA 1/2024 Implead Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	CHILIKAM UJAWALA Vs UNION OF INDIA	T D PANI KUMAR	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP FOR ASSIGNMENT	SPS NELLORE
227	WP/481/2025 IA 1/2025 Miscellaneous Petition	GUDIVAKA SRINIVASA RAO Vs UNION OF INDIA	AVANIJA INUGANTI	S.V.S.S.SIVA RAM	KRISHNA
228	WP/7806/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition	BOYA RAMANJANEYULU Vs THE UNION OF INDIA	BONU RAMA SHANKAR RAO	ALEKHYA TADASINA(CENTRAL GOVT COUNSEL) V R REDDY KOVVURI	KURNOOL

INTERLOCUTORY (TRANSPORT)

229	WP/12911/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition WP/26419/2018	SPEED GOVERNORS MANUFACTURERS AND DISTRIBUTORS ASSOCIATION AP. Vs UNION OF INDIA	P V A PADMANABHAM	S JANARDHAN GOUD (SC FOR CENTRAL GOVT COU) GP FOR TRANSPORT	KRISHNA
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230	WP/26419/2018 IA 1/2018 Suspension Petition	SPEED GOVERNORS MANUFACTURERS AND DISTRIBUTORS ASSOCIATION AP. Vs UNION OF INDIA REP. BY ITS SECRETARY	P V A PADMANABHAM	GP FOR TRANSPORT (AP) DEPUTY SOLICITOR GENERAL OF INDIA	KRISHNA
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FOR EXTENSION OF INTERIM ORDERS

231	WP/9869/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	BHAGIRATH DADHICH Vs UNION OF INDIA	CHILUKURI KARTHIK	M UMA DEVI (CENTRAL GOVT COUNSEL) CKR ASSOCIATES R4 UNSERVED,	VISAKHAPATNAM
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COURT NO. 13**THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI****To be Heard on Tuesday The 21st day of July 2026(AFTER DAILY LIST 2 - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST-3)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
232	CC/1874/2024 (WP/28638/2023) IA 1/2025 Miscellaneous Petition	M/S PINAKINI SHEEP FARMS PRIVATE LIMITED Vs MR. M. HARI NARAYANAN IAS	MADHAVA RAO NALLURI	K M KRISHNA REDDY	SPS NELLORE
<u>FOR ADMISSION</u>					
233	CC/3157/2025 (WP/31221/2023) IA 1/2026 Implead Petition	MADIGA LAKSHMI DEVI Vs DR.VINOD KUMAR. V I.A.S.	JADA SRAVAN KUMAR	SUSHMA YAGANTI	ANANTAPUR
234	CC/2544/2026 (WP/28929/2025)	P. RAMA KRISHNA REDDY Vs SRI SESHIBHUSHAN KUMAR I.A.S.	MARELLA RADHA		ANANTAPUR
235	CC/2545/2026 (WP/29531/2025)	SUPRAMA TECHNO PROJECTS PRIVATE LIMITED Vs SESHIBHUSHAN KUMAR IAS	MARELLA RADHA		ANANTAPUR
236	CC/2584/2026 (WP/20921/2024)	M.V. SATYANARAYANA RAJU Vs KANTILAL DANDE	K NARSI REDDY		EAST GODAVARI

ADMISSION (EXCISE)

237	WP/25727/2024 IA 1/2024 Direction Petition WP/7370/2026 WP/25169/2024 WP/25187/2024 WP/25203/2024 WP/25422/2024 WP/25627/2024 WP/25728/2024 WP/25729/2024 WP/25730/2024 WP/25731/2024 WP/25737/2024 WP/25740/2024 WP/25746/2024 WP/25752/2024 WP/25754/2024 WP/26051/2024 WP/26256/2024 WP/26257/2024 WP/26258/2024 WP/26329/2024 WP/26369/2024 WP/26374/2024 WP/26377/2024 WP/26378/2024 WP/26379/2024 WP/26380/2024 WP/26382/2024 WP/26383/2024 WP/26384/2024 WP/26385/2024 WP/26386/2024 WP/26388/2024 WP/26570/2024 WP/26571/2024 WP/26576/2024 WP/26579/2024 WP/26582/2024 WP/26583/2024 WP/26953/2024 WP/26993/2024 WP/26995/2024 WP/27022/2024 WP/27024/2024 WP/27027/2024 WP/27029/2024 WP/27933/2024	MUTYALA UMAMAHESWARA RAO Vs THE STATE OF ANDHA PRADESH	KARUMANCHI INDRANEEL BABU	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	EAST GODAVARI
238	WP/25169/2024 IA 1/2024 Direction Petition	PALLE SAMPATH KUMAR Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR AGRICULTURE GP FOR PROHIBITION EXCISE	EAST GODAVARI
239	WP/25187/2024 IA 1/2024 Direction Petition	PALLE SAMPATH KUMAR Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR COOPERATION GP FOR PROHIBITION EXCISE	EAST GODAVARI
240	WP/25203/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	NALAM VENKATA KRISHNA Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	GP FOR AGRICULTURE GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	EAST GODAVARI
241	WP/25422/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	PATAN NAGUR KHAN Vs THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	KURNOOL
242	WP/25627/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	P SUBHASH YADAV Vs THE STATE OF ANDHRA PRADESH.	K V RAGHU VEER	GP FOR PROHIBITION EXCISE	KURNOOL
243	WP/25728/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	ANNABATHINI SETHU PRABHAKAR Vs THE STATE OF AP	O M R LAW FIRM	GP FOR PROHIBITION EXCISE	PRAKASAM

244	WP/25729/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	BAKI KISHORE Vs THE STATE OF ANDHRA PRADESH	KARUMANCHI INDRANEEL BABU	GP FOR PROHIBITION EXCISE	EAST GODAVARI
245	WP/25730/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	KOVVURI GANGA VIJAYA ANANTHA KRISHNA REDDY Vs THE STATE OF AP	KARUMANCHI INDRANEEL BABU	GP FOR PROHIBITION EXCISE	EAST GODAVARI
246	WP/25731/2024 IA 1/2024 Direction Petition	GATTAM RAYUDU Vs THE STATE OF ANDHRA PRADESH	CHINTAPALLI SRINIVAS	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	EAST GODAVARI
247	WP/25737/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	GEESALA ANAND Vs THE STATE OF ANDHRA PRADESH	CHINTAPALLI SRINIVAS	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	EAST GODAVARI
248	WP/25740/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	DAMMALAPATI PAPA RAO Vs THE STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP FOR PROHIBITION EXCISE	PRAKASAM
249	WP/25746/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	MANDAVA VENKATA SWAMY Vs THE STATE OF ANDHRA PRADESH.	KIRAN TIRUMALASETTI	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	PRAKASAM
250	WP/25752/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	MALINENI SANDHYA Vs THE STATE OF AP	PANGULURU RACHANA	GP FOR PROHIBITION EXCISE	PRAKASAM
251	WP/25754/2024 IA 1/2024 Direction Petition	YARRAMNEEDI BETHALASWAMY Vs THE STATE OF ANDHRA PRADESH	CHINTAPALLI SRINIVAS	GP FOR PROHIBITION EXCISE GP FOR HOME	EAST GODAVARI
252	WP/26051/2024 IA 1/2024 Direction Petition IA 2/2024 Amendment Petition IA 3/2024 Vacate Stay Petition IA 4/2024 Implead Petition IA 5/2024 Vacate Stay Petition	V CHAKRADHAR Vs THE STATE OF AP	UNNAM SRAVAN KUMAR	GP FOR AGRICULTURE GP FOR PROHIBITION EXCISE PONNADA SREE VYAS	PRAKASAM
253	WP/26256/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	G SAI DHANUSH Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	CHITTOOR
254	WP/26257/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	G. KRISHNAMA NAIDU Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	CHITTOOR
255	WP/26258/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	NAGANDLA VENKATA RAMAIAH Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	PRAKASAM

256	WP/26329/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	SANNAPU REDDY SUJALA Vs THE STATE OF ANDHRA PRADESH	JITENDRA KANYALUR	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	CHITTOOR
257	WP/26369/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	THUMMALURU RATNAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR PROHIBITION EXCISE	YSR KADAPA
258	WP/26374/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	KANUMURU GOPAL REDDY Vs THE STATE OF AP	KIRAN TIRUMALASETTI	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	CHITTOOR
259	WP/26377/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	POTHULA VENKATA GANESH KUMAR Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	EAST GODAVARI
260	WP/26378/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	KUNAM VISWESWARA RAO Vs THE STATE OF AP	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	EAST GODAVARI
261	WP/26379/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	RAVURI RAVINDRANATH Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	PRAKASAM
262	WP/26380/2024 IA 1/2024 Direction Petition	PENDYALA GOPI Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	WEST GODAVARI
263	WP/26382/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	MALLIREDDY SRINIVASU Vs THE STATE OF AP	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	EAST GODAVARI
264	WP/26383/2024 IA 1/2024 Direction Petition	P VENKATA SURYA BHAGAVAN Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION	EAST GODAVARI
265	WP/26384/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	BONASU VENKATA SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	EAST GODAVARI
266	WP/26385/2024 IA 1/2024 Direction Petition	ADABALA VEERA KRISHNA Vs THE STATE OF AP	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	EAST GODAVARI
267	WP/26386/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	K CHANDRA OBDUL REDDY Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	CHITTOOR
268	WP/26388/2024 IA 1/2024 Direction Petition	ALLA HANUMANTHA RAO Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	GUNTUR

269	WP/26570/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	PULLA NAGA BHAVANARAYANA SWAMY Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR PROHIBITION EXCISE	EAST GODAVARI
270	WP/26571/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	POLNATI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR REVENUE GP FOR PROHIBITION EXCISE	EAST GODAVARI
271	WP/26576/2024 IA 1/2024 Direction Petition	MADDIBOINA VASU Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	GP FOR PROHIBITION EXCISE	SPS NELLORE
272	WP/26579/2024 IA 1/2024 Direction Petition	GOURNENI ANIL KUMAR Vs THE STATE OF AP	PETA GNANA TEJA	GP FOR PROHIBITION EXCISE	GUNTUR
273	WP/26582/2024 IA 1/2024 Direction Petition	NARRA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	PETA GNANA TEJA	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	GUNTUR
274	WP/26583/2024 IA 1/2024 Direction Petition	CHINTAM MAHENDRA Vs THE STATE OF AP	KIRAN TIRUMALASETTI	GP FOR PROHIBITION EXCISE	SPS NELLORE
275	WP/26953/2024 IA 1/2024 Direction Petition	PATHAKAMURI SRINIVASA RAO Vs THE STATE OF AP	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	GUNTUR
276	WP/26993/2024 IA 1/2024 Direction Petition	NEMAPU SURYANARAYANA Vs THE STATE OF AP	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	EAST GODAVARI
277	WP/26995/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	JUVVADI MOUNIKA Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE GP FOR HOME	SRIKAKULAM
278	WP/27022/2024 IA 1/2024 Direction Petition	M.SATISH Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	EAST GODAVARI
279	WP/27024/2024 IA 1/2024 Direction Petition	BHIMAVARAPU SRIKANTH Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE GP FOR HOME	SPS NELLORE
280	WP/27027/2024 IA 1/2024 Direction Petition	DHULIPUDI VIJAY BHASKAR Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE GP FOR HOME	EAST GODAVARI
281	WP/27029/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	YECHURI BRAHMAIAH Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	GUNTUR
282	WP/27933/2024 IA 1/2024 Direction Petition	TEKUMUDI DHANA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SINGAMSETTY V.M. SANKAR	GP FOR AGRICULTURE GP FOR PROHIBITION EXCISE	EAST GODAVARI

283	WP/7370/2026 IA 1/2026 Direction Petition IA 3/2026 Implead Petition	PARUCHURI MALYADRI Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PROHIBITION EXCISE LINGALA HAZARATHAIAH GP FOR HOME	SPS NELLORE
284	WP/31715/2025 IA 1/2025 Suspension Petition	PARUCHURU SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR PROHIBITION EXCISE	SPS NELLORE
285	WP/34272/2025 IA 1/2025 Stay Petition	SRI POTHIREDDY SUBRAMANYAM REDDY Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	GP FOR PROHIBITION EXCISE	CHITTOOR
286	WP/34703/2025 IA 1/2025 Suspension Petition	M/S. SRI RENUKA YELLAMMA WINES Vs THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	GP FOR PROHIBITION EXCISE	KURNOOL
287	WP/35099/2025 IA 1/2025 Direction Petition	KRAPA VENIL KUMAR Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR PROHIBITION EXCISE K RATHANGA PANI REDDY RAVULA NAGARJUNA	ANANTAPUR
288	WP/408/2026 IA 1/2026 Suspension Petition	S P PRASANTH GOWD Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	GP FOR PROHIBITION EXCISE	ANANTAPUR
289	WP/837/2026 IA 1/2026 Direction Petition	RUDRA BAR AND RESTAURANT Vs THE STATE OF AP	GINJUPALLI SUBBA RAO	GP FOR PROHIBITION EXCISE I BALA SUBRAHMANYAM	EAST GODAVARI
290	WP/1441/2026 IA 1/2026 Stay Petition	DEVIREDDY SRILAKSHMI Vs THE STATE OF AP	KRISHNA KISHORE BHATRAJU	GP FOR PROHIBITION EXCISE GP FOR HOME	KRISHNA
291	WP/1712/2026 IA 1/2026 Direction Petition	KATAKAM SASHIDHAR Vs THE STATE OF AP	GINJUPALLI SUBBA RAO	GP FOR PROHIBITION EXCISE B S REDDY	KURNOOL
292	WP/3039/2026 IA 1/2026 Suspension Petition	M/S GEETHA WINES Vs THE STATE OF AP	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	GUNTUR
293	WP/4018/2026 IA 1/2026 Suspension Petition	DANTAM VENKATESHWARLU Vs THE STATE OF AP	K V RAGHU VEER	GP FOR PROHIBITION EXCISE	PRAKASAM
294	WP/4521/2026	UPPAKANTHULA MUNEESWAR Vs THE STATE OF AP	P SAI SURYA TEJA	GP FOR PROHIBITION EXCISE GP FOR HOME	CHITTOOR
295	WP/5376/2026 IA 1/2026 Suspension Petition	M/S. LAKSHMI WINES Vs THE STATE OF ANDHRA PRADESH	GINJUPALLI SUBBA RAO	GP FOR PROHIBITION EXCISE	EAST GODAVARI
296	WP/5517/2026 IA 1/2026 Direction Petition	GANTA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	MURALI KRISHNA YELISETTI	GP FOR PROHIBITION EXCISE GP FOR HOME GP FOR REGISTRATION AND STAMPS	WEST GODAVARI
297	WP/5589/2026 IA 1/2026 Direction Petition	KATTAMURI ARUNA Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	GP FOR PROHIBITION EXCISE	VISAKHAPATNAM

298	WP/8732/2026 IA 1/2026 Direction Petition WP/13640/2026	POSINA PEDDINTLAMMA Vs THE STATE OF ANDHRA PRADESH	MALLAVOLU NIKITHA	GP FOR PROHIBITION EXCISE RAVULA NAGARJUNA	GUNTUR
299	WP/13640/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	SRI LINGAM ANAND KUMAR Vs THE STATE OF AP	KANAKALA DEVI PRASANNAKUMAR	GP FOR PROHIBITION EXCISE MALLAVOLU NIKITHA	KRISHNA
300	WP/9580/2026 IA 1/2026 Stay Petition	VATTIKUTI SATISH BABU Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO PAPPU	GP FOR PROHIBITION EXCISE	EAST GODAVARI
301	WP/9826/2026 IA 1/2026 Suspension Petition WP/9650/2026 WP/9701/2026	R R WINES Vs THE STATE OF AP	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	EAST GODAVARI
302	WP/9650/2026 IA 1/2026 Suspension Petition	M/S. S.V.S WINES Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	EAST GODAVARI
303	WP/9701/2026 IA 1/2026 Suspension Petition	M/S. S.V WINES Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	EAST GODAVARI
304	WP/10625/2026 IA 1/2026 Suspension Petition	BOKKA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	GP FOR PROHIBITION EXCISE	SPS NELLORE
305	WP/11967/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	VINNAKOTA CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	GP FOR PROHIBITION EXCISE P VIVEK	WEST GODAVARI
306	WP/12361/2026 IA 1/2026 Suspension Petition	SRI THOTA SUBBARAO Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR PROHIBITION EXCISE	PRAKASAM
307	WP/13597/2026 IA 1/2026 Direction Petition	S. MOHAMAD JOHN Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	GP FOR PROHIBITION EXCISE	YSR KADAPA
308	WP/13720/2026 IA 1/2026 Direction Petition	M/S S S V WINES Vs THE STATE OF ANDHRA PRADESH	GINJUPALLI SUBBA RAO	GP FOR PROHIBITION EXCISE	VIZIANAGARAM
309	WP/13732/2026 IA 1/2026 Direction Petition	M/S GANESH WINES Vs THE STATE OF ANDHRA PRADESH	GINJUPALLI SUBBA RAO	GP FOR PROHIBITION EXCISE GP FOR HOME R2 R3 UNSERVED,	VISAKHAPATNAM
310	WP/13965/2026 IA 1/2026 Direction Petition	NAISA VIJAYA BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	GP FOR PROHIBITION EXCISE	YSR KADAPA
311	WP/14211/2026 IA 1/2026 Suspension Petition	SRI KANCHERLA CHIRANJEEVI Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	PRAKASAM

ADMISSION(WAKF BOARD)

312	WP/21186/2025 IA 1/2025 Suspension Petition WP/2216/2026 WP/26908/2025	MOHAMMED GHOUSE Vs THE STATE OF AP	C SUBODH	GP FOR SOCIAL WELFARE MD SALEEM PASHA SC For A.P.State Waqf Board for SKM VSP PULIPATI RADHIKA	VISAKHAPATNAM
313	WP/26908/2025 IA 1/2025 Suspension Petition	SHAIK HASSAIN Vs THE STATE OF ANDHRA PRADESH	DIVYA PRASAD	GP FOR SOCIAL WELFARE MD SALEEM PASHA SC For A.P.State Waqf Board for SKM VSP PULIPATI RADHIKA	VISAKHAPATNAM
314	WP/2216/2026 IA 1/2026 Suspension Petition	ABDUL SHAHJAHAN Vs THE STATE OF ANDHRA PRADESH	PULIPATI RADHIKA	GP FOR SOCIAL WELFARE MD SALEEM PASHA SC For A.P.State Waqf Board for SKM VSP	VISAKHAPATNAM

ADMISSION (REVENUE)

315	WP/2948/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition IA 4/2023 Vacate Stay Petition	GOLAGANI RAJARAO Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	GP FOR REVENUE M P V N V SASTRI N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE (AP) S.V.S.S.SIVA RAM	VISAKHAPATNAM
316	WP/16102/2023 IA 1/2023 Direction Petition	DANTHULURI RAMAKRISHNA VINOBA RAJU Vs THE STATE OF AP	SANDHYA DEEPTHI MADDALA	GP FOR REVENUE VENKATESWARLU SANISETTY G V V S VARA PRASAD	VISAKHAPATNAM
317	WP/16938/2023 IA 1/2023 Suspension Petition	SANNAPUREDDI NAVYA SREE Vs THE STATE OF AP	RAVULA NAGARJUNA	GP FOR REVENUE M SIVA KUMAR GP FOR REGISTRATION AND STAMPS	YSR KADAPA
318	WP/20649/2023 IA 1/2023 Suspension Petition IA 1/2024 Leave Petition IA 2/2024 Fix an Early Date WP/17286/2022	AMBALAL PATEL Vs THE STATE OF ANDHRA PRADESH	T V S PRABHAKARA RAO	GP FOR REVENUE GP FOR ASSIGNMENT (HCJ NOTE CASE)	VISAKHAPATNAM
319	WP/17286/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition IA 1/2023 Direction Petition	AMBALAL PATEL Vs THE STATE OF ANDHRA PRADESH	T V S PRABHAKARA RAO	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM

ADMISSION (AGRICULTURE)

320	WP/9354/2024 IA 1/2024 Direction Petition	KOVELAMUDI HYMAVATHI @ VANAIAKSHI (DIED) AS PER L.RS P2 TO P4 Vs THE STATE OF ANDHRA PRADESH	VAJJHALA SATYANARAYANA PRASAD	GP FOR AGRICULTURE GP FOR COMMERCIAL TAX Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees GP FOR REVENUE G.N.UMA RANI (STANDING COUNSEL FOR AMC) O M R LAW FIRM R6 UNSERVED, NOT BEFORE TO DR VJPJ	KRISHNA
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ADMISSION (CENTRAL GOVT.)

321	WP/22050/2020 IA 1/2021 Direction Petition IA 1/2022 Amendment Petition IA 1/2023 Fix an Early Date	M/S. JALAM ENVIRONMENT PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	gp for insurance GP FOR MEDICAL HEALTH FW GP FOR LABOUR	KRISHNA
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322	WP/3092/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition	SRI. K.V. SRIRAM Vs THE UNION OF INDIA	VUTUPALLI RAJANNA	DEPUTY SOLICITOR GENERAL OF INDIA GUNTI RAM GOPAL G RAMA GOPAL T SREEDHAR	CHITTOOR
323	WP/29811/2023 IA 1/2023 Direction Petition IA 3/2023 Suspension Petition IA 1/2024 Receive Docs Petition IA 2/2024 Direction Petition IA 1/2026 Modification	P SRI LAKSHMI Vs POSTAL DIRECTORATE	KIRTHI TEJA KONDAVEETI	NARASIMHARAO GUDISEVA (CENTRAL GOVT COUNSEL)	KRISHNA
324	WP/2698/2025 IA 1/2025 Direction Petition	R MUKESH GEOL Vs THE UNION OF INDIA	DASAKA MURALI KRISHNA	BETHAPALLI SURYANARAYANA (CENTRAL GOVT COUNSEL) M R K CHAKRAVARTHY SAI SANJAY SURANENI	VISAKHAPATNAM
325	WP/6688/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	LANCO KONDAPALLI POWER LIMITED Vs UNION OF INDIA	D S SIVADARSHAN	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) GP FOR GENERAL ADMINISTRATION PADMA RAO LAKKARAJU (SC FOR NHAI)	KRISHNA
326	WP/28381/2025 IA 1/2025 Direction Petition	YERUVA JAYA PRAKASH REDDY Vs UNION OF INDIA	PRATHIWADA VARUN KUMAR	KUNUKU RAJA SEKHAR GP FOR REGISTRATION AND STAMPS S SATYANARAYANA MOORTHY	KRISHNA
327	WP/34423/2025 IA 1/2025 Direction Petition CRLP/7888/2025 WP/19734/2025 WP/31644/2025 WP/32169/2025	P.BALASUBRAHMANYAM I.P.O.S. Vs THE UNION OF INDIA	P.Balasubrahmanyam I.Po.S. (PARTY IN PERSON)	DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL) P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
328	CRLP/7888/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition IA 3/2025 Amendment Petition	POCHINAPEDDI BALASUBRAHMANYAM Vs THE STATE OF AP	POCHINAPEDDI BALASUBRAHMANYAM(PA RTY IN PERSON)	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	KRISHNA
329	WP/19734/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition IA 3/2025 Amendment Petition IA 1/2026 Miscellaneous Petition	P BALASUBRAHMANYAM Vs THE STATE OF ANDHRA PRADESH	P BALASUBRAHMANYAM(PA RTY IN PERSON)	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
330	WP/31644/2025 IA 1/2025 Direction Petition IA 1/2026 Miscellaneous Petition IA 2/2026 Miscellaneous Petition	P BALASUBRAHMANYAM Vs THE UNION OF INDIA	P BALASUBRAHMANYAM(PA RTY IN PERSON)	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
331	WP/32169/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 1/2026 Miscellaneous Petition	P BALASUBRAHMANYAM Vs UNION OF INDIA	P BALASUBRAHMANYAM(PA RTY IN PERSON)	M UMA DEVI (CENTRAL GOVT COUNSEL) P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM

332	WP/3723/2026 IA 1/2026 Suspension Petition	ANDHRA PRADESH INDUSTRIAL INFRASTRUCTURE CORPORATION Vs UNION OF INDIA	RAMA CHANDRA RAO GURRAM	V VENKATA NAGA RAJU(CENTRAL GOVT COUNSEL) V VEERABHADRA CHARY	GUNTUR
333	WP/3938/2026 IA 1/2026 Direction Petition	PATHI SUBBARAYUDU Vs UNION OF INDIA	PRATHIWADA VARUN KUMAR	DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL)	YSR KADAPA
334	WP/6354/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	N SAINATH REDDY Vs UNION OF INDIA	GEETHA MADHURI N S	AMRUTHA BOPPUDI (CENTRAL GOVT COUNSEL) GP FOR ANIMAL HUSBANDARY BH RAMA KRISHNA NAIK R4 UNSERVED,	KURNOOL
335	WP/8545/2026 IA 1/2026 Direction Petition	Y VANDANA Vs THE UNION OF INDIA	KOTHARU VIJAYESWARI	S SRAVANA SANDHYA (CENTRAL GOVT COUNSEL) MANNAM VENKATA KRISHNA RAO V DYUMANI	KRISHNA
336	WP/10153/2026 IA 1/2026 Suspension Petition	M/S. ADURU CONSTRUCTIONS AND BUILDERS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	GP FOR INDUSTRIES COMMERCE GP FOR ROADS BUILDINGS GINJUPALLI SUBBA RAO	GUNTUR
337	WP/11712/2026 IA 1/2026 Direction Petition	CHINTAMANENI PRABHAKAR Vs THE UNION OF INDIA	SRINIVAS MANCHANAPALLI	M MADAALASA CENTRAL GOVT COUNSEL	WEST GODAVARI
338	WP/13950/2026 IA 1/2026 Direction Petition	CHIDIPOTHU KARTHIK Vs THE UNION OF INDIA	SIREESHA RANI VALLABHANENI	PHANI VISWANATH CHALLA	KRISHNA
339	WP/14628/2026 IA 1/2026 Stay Petition	ANDHRA PRADESH CORPORATION FOR OUTSOURCED SERVICES Vs EMPLOYEES STATE INSURANCE CORPORATION	K BHEEMA RAO	P RAJASEKHAR R4 UNSERVED,	CHITTOOR
340	WP/14629/2026 IA 1/2026 Stay Petition	ANDHRA PRADESH CORPORATION FOR OUTSOURCED SERVICES Vs EMPLOYEES STATE INSURANCE CORPORATION	K BHEEMA RAO	P RAJASEKHAR	CHITTOOR
341	WP/14630/2026 IA 1/2026 Stay Petition	ANDHRA PRADESH CORPORATION FOR OUTSOURCED SERVICES Vs EMPLOYEES STATE INSURANCE CORPORATION	K BHEEMA RAO	P RAJASEKHAR	CHITTOOR
342	WP/14632/2026 IA 1/2026 Stay Petition	ANDHRA PRADESH CORPORATION FOR OUTSOURCED SERVICES Vs EMPLOYEES STATE INSURANCE CORPORATION	K BHEEMA RAO	P RAJASEKHAR	CHITTOOR
343	WP/14633/2026 IA 1/2026 Stay Petition	ANDHRA PRADESH CORPORATION FOR OUTSOURCED SERVICES Vs EMPLOYEES STATE INSURANCE CORPORATION	K BHEEMA RAO	P RAJASEKHAR	CHITTOOR

344	WP/14636/2026 IA 1/2026 Stay Petition	ANDHRA PRADESH CORPORATION FOR OUTSOURCED SERVICES Vs EMPLOYEES STATE INSURANCE CORPORATION	K BHEEMA RAO	P RAJASEKHAR	CHITTOOR
345	WP/14637/2026 IA 1/2026 Stay Petition	ANDHRA PRADESH CORPORATION FOR OUTSOURCED SERVICES Vs EMPLOYEES STATE INSURANCE CORPORATION	K BHEEMA RAO	P RAJASEKHAR	CHITTOOR
346	WP/14640/2026 IA 1/2026 Stay Petition	ANDHRA PRADESH CORPORATION FOR OUTSOURCED SERVICES Vs EMPLOYEES STATE INSURANCE CORPORATION	K BHEEMA RAO	P RAJASEKHAR	CHITTOOR
347	WP/15079/2026 IA 1/2026 Stay Petition	M/S. RUDRA FILLING STATION Vs THE CHAIRMAN	V ROOPESH KUMAR REDDY	V R REDDY KOVVURI GP FOR REVENUE	SPS NELLORE
348	WP/15722/2026 IA 1/2026 Direction Petition	ANGULURI NIROSHA ALIAS GUNJA NIROSHA Vs THE UNION OF INDIA	POTHAMSETTY JAYA PRAKASH	AMRUTHA BOPPUDI (CENTRAL GOVT COUNSEL) GP FOR HOME PILLIX LAW FIRM	GUNTUR
349	WP/16065/2026 IA 1/2026 Direction Petition IA 2/2026 Dispense with Petition	BELLA SIVA VENKATESWARA RAO Vs THE INSURANCE OMBUDSMAN	RATHANBABU SANDIPAMU		KRISHNA
350	WP/16190/2026 IA 1/2026 Direction Petition	GOLLAMUDI PRABHAKAR RAO Vs THE STATE BANK OF INDIA	K JOSEPH	G SAI NARAYANA RAO SC FOR CENTRAL. GOVT. GP FOR FINANCE PLANNING R1 R2 UNSERVED,	GUNTUR
351	WP/18914/2026 IA 1/2026 Direction Petition	SRI RAM JASWANTH Vs THE UNION OF INDIA	MANGENA SREE RAMA RAO	THANDAVA YOGESH GP FOR HOME	GUNTUR
<u>ADMISSION (TRANSPORT)</u>					
352	WP/12503/2025 IA 1/2025 Stay Petition	KALUBANDI CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	B V S CHALAPATI RAO	GP FOR TRANSPORT P YUGANDHAR REDDY	CHITTOOR
353	WP/14361/2025 IA 1/2025 Direction Petition	M/S. VAGMI CHEMICALS PVT. LTD Vs THE STATE OF ANDHRA PRADESH	NALLURI RAMESH BABU	GP FOR TRANSPORT	VISAKHAPATNAM
354	WP/10478/2026 IA 1/2026 Stay Petition	SANDEEP VADLAMUDI Vs THE STATE OF ANDHRA PRADESH	T.SURYANARAYANA	GP FOR ROADS BUILDINGS GP FOR HOME	KRISHNA
355	WP/13115/2026 IA 1/2026 Direction Petition	SYED MEHRAJ AHMED Vs THE STATE OF ANDHRA PRADESH	MULLA SOHAIL SHAREEF	GP FOR TRANSPORT	GUNTUR

ADMISSION (ROADS & BUILDINGS)

356	WP/12713/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	MULE SIVA SANKARA REDDY Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR ROADS BUILDINGS	YSR KADAPA
357	WP/36635/2025 IA 1/2025 Direction Petition	VINIKA CONSTRUCTIONS Vs THE STATE OF AP	NAVULURU KRISHNA SAI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING GP FOR REVENUE	YSR KADAPA
358	WP/5799/2026 IA 1/2026 Direction Petition	MPR CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
359	WP/8938/2026 IA 1/2026 Direction Petition	MPR CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA

ADMISSION (REVENUE-LA)

360	WP/3101/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	MUMMIDI KAMESWARA RAO Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP FOR REVENUE GP FOR LAND ACQUISITION	EAST GODAVARI
361	WP/29546/2023 IA 1/2023 Direction Petition IA 2/2023 Implead Petition WP/23017/2023	SODE DHARMAIAH Vs THE STATE OF ANDHRA PRADESH	K J V N PUNDAREEKAKSHUDU	GP FOR REVENUE	EAST GODAVARI
362	WP/23017/2023 IA 1/2023 Direction Petition	SRI SODE DHARMAIAH Vs THE STATE OF ANDHRA PRADESH	K J V N PUNDAREEKAKSHUDU	GP FOR LAND ACQUISITION	EAST GODAVARI

INTERLOCUTORY(CENTRAL GOVT.)

363	WP/20671/2011 IA 1/2012(WVMP 3916/2012) Vacate Stay Petition	M/S. NARAYANAM VENKATA RAMANAMMA & SONS A Vs THE PRESIDING OFFICER EMPLOYEES PROVIDENT	G V S GANESH	B NARASIMHA SARMA T BALAJI(SC FOR EPFO) R N REDDY	VISAKHAPATNAM
364	WP/22264/2017 IA 1/2017(WPMP 27403/2017) Direction Petition IA 2/2017(WPMP 27404/2017) Direction Petition IA 6/2017(WPMP 130033/2017) IA 1/2018 Direction Petition WP/30456/2017	P AMANULLA KHAN PRAKASAM DIST Vs SECY MINISTRY OF RAILWAYS NEW DELHI & 3 OTHERS	VAJJHALA SATYANARAYANA PRASAD	M UMA DEVI (CENTRAL GOVT COUNSEL)	PRAKASAM
365	WP/30456/2017 IA 1/2017(WPMP 37950/2017) Suspension Petition	P.AMANULLA KHAN Vs UNION OF INDIA	VAJJHALA SATYANARAYANA PRASAD	M UMA DEVI (CENTRAL GOVT COUNSEL)	PRAKASAM
366	WP/12011/2021 IA 1/2021 Direction Petition	SMT. POTHABATHULA USHA Vs THE INSURANCE OMBUDSMAN	VENKATESWARLU SANISETTY	BATHULA RAJ KIRAN (SC FOR LIC) D V S LOKESWARA RAO	WEST GODAVARI

367	WP/25580/2022 IA 1/2022 Stay Petition IA 2/2022 Permission Petition IA 3/2022 Vacate Stay Petition IA 1/2025 Vacate Stay Petition	MS. SHAIK HALEEMA Vs THE UNION OF INDIA	VAJJHALA SATYANARAYANA PRASAD	Y V ANIL KUMAR (Central Government Counsel) AVINASH DESAI	KRISHNA
368	WP/11720/2025 IA 1/2025 Direction Petition IA 2/2025 Additional Affidavit IA 3/2025 Additional Affidavit IA 5/2025 Suspension Petition	RAJIV RAMESHCHANDRA MEHTA Vs DIRECTORATE OF ENFORCEMENT THROUGH ASSISTANT DIRECTOR	CHALLA HRUDAY RAJ	JOSYULA BHASKARA RAO (SC FOR E D)	VISAKHAPATNAM
369	WP/19098/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	SARADINDU CHAKRAVARTY Vs THE UNION OF INDIA	AJAY KUMAR KANAPARTHI	Y V ANIL KUMAR (Central Government Counsel) V SURYA KIRAN KUMAR GP FOR HOME GP FOR REVENUE	VISAKHAPATNAM

INTERLOCUTORY (WAKF BOARD)

370	WP/24295/2015 IA 1/2015(WPMP 31529/2015) Suspension Petition	SAGA KOTTAMMA & 3 OTHERS Vs THE STATE OF AP. B.C.& MINORITIES WELFARE DEPT. & 3 OTHERS	HARISH KUMAR RASINENI J PRADEEP KIRAN	ADDL ADVOCATE GENERAL (AP) GP FOR SOCIAL WELFARE SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA)	SPS NELLORE
371	WP/24315/2015 IA 1/2015(WPMP 31551/2015) Direction Petition	SAGA KOTTAMMA & 3 OTHERS Vs PRL.SECY. BC. MINORITIES WELFARE DEPT. HYD. & 3 OTHERS	HARISH KUMAR RASINENI J PRADEEP KIRAN	ADDL ADVOCATE GENERAL (AP) FARHAN AZAM KHAN SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA)	SPS NELLORE

FOR EXTENSION OF INTERIM ORDERS

372	WP/32492/2025 IA 1/2025 Dispense with Petition IA 2/2025 Suspension Petition	MAHANKALI POORNACHANDER RAO Vs THE STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	KRISHNA
373	WP/3135/2026 IA 1/2026 Direction Petition	ABDUL KHADER BASHA Vs THE STATE OF ANDHRA PRADESH	THOKA DEVA DEEPAK ANIRUDH YADAV	GP FOR SOCIAL WELFARE MUJTAHID HUSSAIN MD SALEEM PASHA SC For A.P.State Waqf Board for SKM VSP	VISAKHAPATNAM
374	WP/3771/2026 IA 1/2026 Suspension Petition	ANDHRA PRADESH INDUSTRIAL INFRASTRUCTURE CORPORATION Vs UNION OF INDIA	RAMA CHANDRA RAO GURRAM	V VENKATA NAGA RAJU(CENTRAL GOVT COUNSEL) V VEERABHADRA CHARY	GUNTUR
375	WP/14217/2026 IA 1/2026 Stay Petition	THE SALVATION ARMY Vs THE UNION OF INDIA	C B ADARSH KUMAR	M UMA DEVI (CENTRAL GOVT COUNSEL) GP FOR LAND ACQUISITION	GUNTUR

FOR CONTINUATION

376	WP/2450/2026 IA 1/2026 Stay Petition IA 2/2026 Implead Petition IA 4/2026 Vacate Stay Petition	M/S. JAYKAY ENTERPRISES LIMITEDKAMLA TOWER Vs THE UNION OF INDIA	TAGORE YADAV YARAGORLA	V VENKATA NAGA RAJU(CENTRAL GOVT COUNSEL) D NARENDAR NAIK	VISAKHAPATNAM
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377	WP/2669/2026 IA 1/2026-Direction Petition IA 2/2026-Direction Petition IA 3/2026-Miscellaneous Petition IA 4/2026-Vacate Stay Petition IA 5/2026-Recall Petition IA 6/2026-Receive Docs Petition	KRONAX ENGINEERING AND PRESSURE VESSELS LLP Vs UNION OF INDIA	KILARU NITHIN KRISHNA	BACHINA HANUMANTHA RAO (CENTRAL GOVT COUNSEL) MUPPIRI SARAN S.V.S.S.SIVA RAM	ANANTAPUR
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NOTE:- AFTER DAILY LIST - 3, WEEKLY LIST WILL BE TAKEN UP.